

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.427
IA/968/ND/2022 IN IB/561/ND/2018

IN THE MATTER OF:

Indarprashtha Buildtech Pvt Ltd	...	Applicant
Versus		
M/s Anjani Realtors Pvt Ltd	...	Respondent

Under Section 9 of (IBC)

Order delivered on 13.06.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **22.07.2024**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)